GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF POSTS

LOK SABHA UNSTARRED QUESTION NO.3637 TO BE ANSWERED ON 2ND JANUARY, 2019

UNCLAIMED FUND IN POST OFFICES

†3637. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL: SHRI KRUPAL BALAJI TUMANE:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether a large amount of unclaimed fund is lying in saving bank account of post offices, Public Provident Fund etc.;
- (b) if so, the quantum of the unclaimed amount in various schemes, scheme-wise and State-wise;
- (c) whether the Department of Posts is facing difficulties in resolving the said issue due to unavailability of nominees of the said accounts, non-verification of nominees and various other reasons;
- (d) if so, the details thereof; and
- (e) whether measures have been taken/ proposed to be taken by the Government to formulate a policy to disburse the unclaimed amount without any problem to the actual beneficiaries or their dependents and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS & MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

- (a) & (b) The scheme-wise figures of unclaimed amounts are given in **Annexure.** The main reason for unclaimed amounts is non withdrawal of money by depositors after maturity of their investment in Small Savings Schemes which have been discontinued long back.
- (c) and (d) No Madam, the Department is able to resolve such issues on a case -to-case basis.
- (e) Yes Madam. The Govt. has formulated a policy in this regard, and has notified the Senior Citizens' Welfare Fund Rules, 2016 to handle & deal with the unclaimed amounts. The rules are available at https://dea.gov.in/budgetdivision/small-savings.

Annexure

Scheme-wise and Circle-wise details of unclaimed amount (in Crores)

| Name of the Postal Circle | KVP | MIS | NSC | PPF | RD | TD | Total |
|---------------------------|---------|---------|---------|--------|--------|---------|---------|
| Andhra Pradesh | 77.65 | 18.68 | 96.46 | 3.92 | 13.07 | 14.61 | 224.39 |
| Assam | 51.56 | 10.86 | 51.45 | 5.53 | 11.71 | 14.20 | 145.32 |
| Bihar | 61.45 | 19.62 | 34.65 | 6.48 | 10.14 | 111.32 | 243.65 |
| Chhattisgarh | 23.59 | 7.68 | 16.94 | 1.72 | 8.49 | 2.95 | 61.36 |
| Delhi | 218.40 | 492.93 | 105.00 | 57.82 | 149.20 | 88.79 | 1112.14 |
| Gujarat | 237.13 | 97.16 | 120.91 | 22.59 | 18.09 | 42.98 | 538.85 |
| Haryana | 38.14 | 93.38 | 20.53 | 7.46 | 79.68 | 179.77 | 418.97 |
| Himachal Pradesh | 21.65 | 16.83 | 8.13 | 0.44 | 10.36 | 49.88 | 107.28 |
| Jammu & Kashmir | 19.57 | 3.57 | 3.77 | 0.58 | 2.64 | 53.97 | 84.11 |
| Jharkhand | 40.55 | 16.89 | 22.99 | 22.49 | 4.27 | 45.28 | 152.46 |
| Karnataka | 76.02 | 12.91 | 170.29 | 8.87 | 11.87 | 6.77 | 286.73 |
| Kerala | 68.58 | 29.56 | 93.43 | 2.67 | 37.00 | 27.79 | 259.03 |
| Madhya Pradesh | 78.46 | 45.17 | 54.97 | 8.40 | 18.59 | 33.10 | 238.68 |
| Maharashtra | 191.69 | 163.35 | 228.15 | 31.27 | 35.95 | 76.99 | 727.40 |
| North East | 14.73 | 3.22 | 6.79 | 0.35 | 7.91 | 3.97 | 36.97 |
| Odisha | 27.60 | 35.59 | 40.39 | 2.25 | 12.76 | 27.49 | 146.06 |
| Punjab | 161.60 | 173.94 | 65.51 | 21.73 | 94.58 | 516.49 | 1033.84 |
| Rajasthan | 128.86 | 30.00 | 127.46 | 21.74 | 41.77 | 38.72 | 388.55 |
| Tamilnadu | 99.73 | 71.13 | 120.49 | 12.43 | 95.27 | 78.75 | 477.79 |
| Telangana | 37.95 | 35.69 | 57.78 | 2.03 | 10.93 | 19.78 | 164.16 |
| Uttarakhand | 26.87 | 40.67 | 17.83 | 1.77 | 27.95 | 34.53 | 149.62 |
| Uttar Pradesh | 343.05 | 30.08 | 210.90 | 21.99 | 37.15 | 163.29 | 806.45 |
| West Bengal | 384.96 | 608.00 | 213.28 | 24.24 | 56.93 | 303.75 | 1591.16 |
| Total | 2429.79 | 2056.90 | 1888.08 | 288.76 | 796.29 | 1935.18 | 9395.00 |
